## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO.755 ANSWERED ON 21<sup>ST</sup> JULY, 2022

#### INSTITUTE OF DRIVING TRAINING AND RESEARCH

### 755. SHRI SUNIL KUMAR SONI:

**SHRI ARUN SAO:** 

**SHRI VIJAY BAGHEL:** 

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

#### be pleased to state:

- (a) whether the Government proposes to establish Institute of Driving Training and Research (IDTR) in various parts of the country including Chhattisgarh;
- (b) if so, the details thereof along with the locations where IDTR is presently functional along with the locations where such institutes are proposed to be set up, State-wise;
- (c) the criteria set for opening new IDTR in the State of Chhattisgarh including Bilaspur, Mungeli, Gaurela, Durg, Bemetara, Raipur and Baloda Bazar along with the details of necessary infrastructural facilities for the purpose;
- (d) whether the Government has identified the locations where IDTR is to be set up on Public Private Partnership (PPP) mode and if so, the details thereof along with the steps taken by the Government in this regard; and
- (e) whether the Union Government is providing financial assistance for the purpose and if so, the details thereof?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI NITIN JAIRAM GADKARI)

(a) Yes Sir. A scheme to set up Institute of Driving Training and Research (IDTR) in States/UTs has been implemented by Ministry of Road Transport and Highways (MoRTH). The population criteria for sanction of IDTR under the scheme is one IDTR per 5 Crore Population during the 15<sup>th</sup> Financial Commission Period.

- (b) As on date, MoRTH has sanctioned 31 IDTRs (including erstwhile DTI), throughout the country. State-wise breakup is given in the Annexure–A. As per the population criteria (one IDTR per 5 Crore Population), States namely Bihar, Gujarat, Rajasthan, Tamil Nadu, Uttar Pradesh, and West Bengal are eligible for sanction of new IDTR(s) during the 15<sup>th</sup> Financial Commission period. The proposals under the scheme are initiated by the State Government.
- (c) One IDTR at Naya Raipur in Chhattisgarh has already been sanctioned under the scheme. As per scheme provisions, the State does not qualify for another IDTR. The infrastructure created under the Scheme includes 10-15 acres land, buildings covering classrooms, office and staff rooms, laboratory, workshops, library and Hostels, vehicles, equipment, driver training simulators, driving range etc.
- (d) The proposal under the scheme is initiated by the State Government. Private Partner under the scheme is decided by State Government as per their requirement.
- (e) As per Scheme Guidelines, MoRTH provides one time assistance of 100% of the capital investment subject to maximum of ₹ 17.25 Crore per IDTR as per following break up:

Civil Construction: ₹ 14 Crore
 Office and Workshop equipment: ₹ 0.75 Crore
 Vehicle and Simulator: ₹ 2.50 Crore

Statement referred to in reply to Part (b) of Lok Saba Unstarred Question No. 755 to be answered on 21.07.2022 asked by Shri Sunil Kumar Soni and Ors. regarding Institute of Driving Training and Research.

S. No	State	Location
1	Andhra Pradesh	Vijayawada
2	Andhra Pradesh	Dasri
3	Andhra Pradesh	Dhone, Kurnool
4	Assam	Guwahati
5	Bihar	Aurangabad
6	Chhattisgarh	Naya Raipur
7	Delhi	Sarai Kale Khan
8	Haryana	Bhiwani
9	Haryana	Rohtak
10	Himachal Pradesh	Mandi
11	Himachal Pradesh	Sarkaghat
12	Jammu & Kashmir	Jammu
13	Jharkhand	Jamshedpur
14	Karnatka	Bellary
15	Kerala	Eddappa
16	Madhya Pradesh	Chhindawara
17	Madhya Pradesh	Indore
18	Maharashtra	Pune
19	Maharashtra	Lature
20	Maharashtra	Nagpur
21	Manipur	Imphal
22	Nagaland	Dimapur
23	Odisha	Jeypore
24	Rajasthan	Rajasmand
25	Sikkim	Pakyong
26	Telangana	Karimnagar
27	Tripura	Agartala
28	Uttar Pradesh	Kanpur
29	Uttar Pradesh	Rai Baraily
30	Uttarakhand	Dehradun
31	West Bengal	Kolkata

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